

**Central Administrative Tribunal
Principal Bench**

OA No.3296/2015

New Delhi, this the 25th day of May, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Dr. M.L. Sharma, Veterinary Officer, Age 56 years
S/o Shri Faqir Chand
R/o E-73, MCD Officers Colony
Minto Road, New Delhi-110002.

...Applicant

(By Advocate : None)

Versus

1. Lt. Governor of Delhi, Through Commissioner, East DMC Raj, Niwas, Delhi.
2. The Commissioner
East Delhi Municipal Corporation
419, Udyog Sadan, Patparganj Industrial Area
Delhi-92.Respondents

(By Advocate: Shri K.M. Singh)

ORDER (ORAL)

Justice Permod Kohli:

None for the applicant. On the last date of hearing also the applicant remained absent. It appears that he is not interested to prosecute this Application. Dismissed for default of appearance and non prosecution.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

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